

व्यक्तियों की संख्या की संख्या

- १४२ ५ रुपये से २०० रुपये तक जुमाने के साथ न्यायालय उठने से नौ मास तक विभिन्न अवधि की जेल ।
- १४ एक मास तक की कड़ी जेल ।
- ११ एक मास से छः मास तक की कड़ी जेल ।
- १ प्रबोधन
- = अच्छे व्यवहार के लिए प्रमाणपत्र लिये गये ।

३ खनिज उत्पादन

२४२४. श्री युवराज बल सिंह : क्या खान और ईंधन मंत्रो यह बताने को कृपा करेंगे कि :

(क) क्या भारत सरकार देश के खनिज उत्पादन को बढ़ाने के लिए अनेक देशों से टेकनिकल सहायता लेने का प्रयत्न कर रही है;

(ख) यदि हां, तो किन देशों ने इस योजना में सहयोग देने का वचन दिया है; और

(ग) इस योजना का पूरा व्यौरा क्या है ?

खान और ईंधन मन्त्री (श्री केशव देव पातवोय) : (क) जी, हां ।

(ख) इंग्लिस्तान, फ्रांस, अमेरिका, पश्चिमी जर्मनी, रूस और पोलैण्ड ।

(ग) इन स्कीमों में तकनीकी सहायता अर्थात् निम्नलिखित क्षेत्रों में परामर्श सम्बन्धी से गए, तकनीकी व्यक्तियों की से गए, भारतीय व्यक्तियों के लिए प्रशिक्षण को सुविधानों, परियोजना रिपोर्ट और कार्रकारो आलेखों

को तैयार करना और प्लांट एवं उपकरणों आदि की सप्लाय की व्यवस्था की गई है :—

- (१) नई कोयला खानों, बर्कशाप और घावनशालाओं की स्थापना ।
- (२) कोयला खानों के गहरे कपकों का विकास ।
- (३) प्रपातो शुद्ध हुए कोयला-स्तरो का विकास ।
- (४) प्रपातो शुद्ध हुए मॉटे-स्तरो को गिराने (depillaring steeply inclined thick seams) को प्रतिधि का प्रशिक्षण ।
- (५) मद्रास राज्य में नयवैली में लिगनाइट निक्षेपों का विकास एवं समुपयोजन ।

३ Gujarat Oil Workers Union

2425. Shri Yajnik: Will the Minister of Mines and Fuel be pleased to state:

(a) whether any Union of the workers of the Oil and Gas fields in Gujarat has been organised and recognized by Government;

(b) the demands submitted by the Union to Government and those which have been fully or partially met;

(c) whether any representative of the Union has been recommended by Government to any foreign Agency for making a study tour of USA with a view to studying the petro-chemical problems; and

(d) the amount of help that Government are giving for this study tour by way of providing foreign exchange and other facilities?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Two Unions have been organised by the employees of Oil and Natural Gas

Commission in Gujarat. The Question of recognition is under consideration of the Commission.

(b) Main grievances related to regularisation of contingent workers, payment of overtime wages, payment of arrears of revised scales of pay, implementation of Employees Provident Fund and other individual grievances. An agreement has been reached between the Oil and Natural Gas Commission and the Workers' Organisation regarding the grievances and the implementation of the agreement is in progress.

(c) No, Sir.

(d) Does not arise.

State Bank Branch in Ambala City

2426. { Shri P. Kunhan:
Shri Umamath:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that shortage in cash due to misappropriation is reported in the State Bank of India, Ambala City Branch;

(b) if so, how many such incidents of shortage have taken place; and

(c) what action has been taken in this respect?

The Minister of Finance (Shri Morarji Desai): (a) and (b). Certain shortages in the currency chest balance for which the State Bank of India is responsible were reported at the time of the checking of the balance by a new accountant posted to the Ambala branch. This is the first known instance of a shortage in the currency chest balance at Ambala.

(c) The question of the action to be taken will be considered when the investigations, which are under way, have been completed.

Cement Companies

2427. { Shri A. K. Gopalan:
Shri P. Kunhan:
Shri Umamath:

Will the Minister of Steel and Heavy Industries be pleased to state the number of cement producing companies with the number of factories owned by them and their respective capacity at present sanctioned for expansion?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): There are at present 20 companies engaged in the manufacture of cement. Except for Messrs. Associated Cement Companies Ltd., Bombay, who own 14 cement factories, all the other companies own one cement factory each. A statement showing the existing capacities of the cement producing companies and the additional capacity approved for expansion is laid on the Table of the House.

Coal Distribution

2428. Shri Himatsingka: Will the Minister of Mines and Fuel be pleased to state:

(a) whether the representatives of India Coal Merchants Association have represented against the new scheme of distribution of BRK 'Z' and SSI' classes of coal; and

(b) if so, the details thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). In order to effect a quicker turn round of wagons and enable movement in block rakes to specified destinations, distribution of soft coke, and coal required for brickburning and small scale industries were rationalised with effect from September 1961 by channelising the supplies through the District Magistrates or nominees appointed by the State Governments. The Indian Coal Merchants' Association represented against this scheme stating that such a scheme would disturb the normal